

CENTRAL ADMINISTRATIVE TRIBUNAL  
KOLKATA BENCH, 234/4 A.J.C. Bose Road, Nizam Palace Kolkata

ORDER SHEET

COURT NO. : 1

09.04.2021

C.P.C/350/158/2019

O.A./350/1237/2015

SOUMENDRA NATH THAKUR

-V/S-

MR SUNEET SHARMA & ORS

LIBRARY

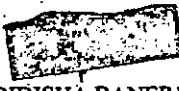
ITEM NO:17

FOR APPLICANTS(S) Adv.:

Mr. T.K. Biswas

FOR RESPONDENTS(S) Adv.:

Ms. T. Das

| Notes of The Registry | Order of The Tribunal                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          |
|-----------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
|                       | <p>Heard learned counsel for both sides.</p> <p>Since speaking order has been passed, contempt proceedings are dropped. Notices issued to the respondents stands discharged. Petitioner shall be at liberty to challenge the same by filing a fresh O.A. if still aggrieved.</p> <div><br/>(DR. NANDITA CHATTERJEE)<br/>MEMBER(A)</div> <div><br/>( BIDISHA BANERJEE )<br/>MEMBER (J)</div> <p>mksinha</p> |